

Against three posts reserved for SC/ST which were advertised, 14 applications have been received and the matter is under process.

(c) and (d) Out of the 18 vacant posts, 5 have been advertised, in the leading newspapers on an all India basis. Two posts reserved for SC have been notified to recognised institutions of SC (dealing with special representation in service) and to various voluntary associations.

As regards the post reserved for ST candidate, the same was advertised in the leading newspapers on an all India basis and a candidate belonging to ST community has been offered the post.

De-Reservation Of Scheduled Tribe Reservation For The Post Of Joint Divisional (Hotel) ITDC

7554. SHRI SOMJIBHAI DAMOR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) Is it a fact that the ITDC management is to de-reserve the Scheduled Tribes reservation for the post of Joint Divisional Managers (Hotel) on the grounds of non-availability of suitable Scheduled Tribe candidates; and

(b) Has the ITDC enquired from the Organisation connected with the Welfare of Adivasis such as All India Adivasis Vikas Parishad, etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSEED ALAM KHAN) : (a) & (b) The post of Joint Divisional Manager (Hotel) in the ITDC is reserved for Scheduled Caste. The post was advertised twice and notified to ten organisations of Scheduled Castes. However, nobody was found eligible for the post. The post is being re-advertised. In the event of non-availability of a suitable Scheduled Caste candidate, the post will be de-reserved.

Complaints From People Of Panchmahal District Of Gujarat Regarding Poor Performance Of Nationalised Banks

7555. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state:

(a) Have Government received a lot of complaints from the people of Panchmahal district of Gujarat as well as from the Government of Gujarat through its Chief Minister against the poor performance of the nationalised banks; and

(b) if so, what action has been taken or is proposed to be taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) :

(a) and (b) Complaints have been received from different State Governments, including Government of Gujarat, regarding the slow pace of implementation of Integrated Rural Development Programme. Finance Minister, Gujarat had also addressed Chief Executives of some of the public sector banks specifically to ensure expeditious action for clearance of pending applications. The need for accelerating the tempo of implementation of IRDP has been impressed upon the banks. The Lead Bank have been advised to monitor the implementation of the programme at the district level every month. Chairman of the State Level Bankers' Committee are to oversee the performance of all banks in the State in regard to IRDP. Chief Executives have also been asked to review the performance of their bank in implementing IRDP on a quarterly basis.

According to latest available information, as against a target of assisting 1,30,000 beneficiary families during 1982-83, upto February, 1983, 1,17,389 families had been assisted in Gujarat the term credit involved being Rs. 26.89 crores.

Recruitment by Banking Services Recruitment Board, Vadodara, Gujarat.

7556. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state :